

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB)-418(ND)18

COARM:

PRESENT: DR. V.K. SUBBURAJ  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.03.2019

NAME OF THE COMPANY: M/s. Alloys & Metals (INDIA) V/s. M/s. Hindustan  
Paper Corporation Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

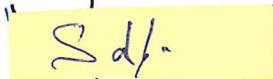
**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present:**

Mr. S. C Advocate for the Petitioner  
Mr. Vivek Sibal &  
Mr. Rahul Sharma, Advocates for RP  
Mr. Premtosh Mishra &  
Mr. Gaurangi Gupta, Advocates for CoC  
Mr. Aditya Swarup Advocate for Applicant  
Mr. Vandana Anand & Mr. Rajat Sehgal,  
Advocates for R1 & R2

**ORDER**

No time left, in view of constitution of the Special Bench. Renotify this case  
for 4<sup>th</sup> April, 2019



(V.K. Subburaj)  
Member (T)



(Ina Malhotra)  
Member (J)

(Ginni)